

PHYSICAL HEARING

District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CIVIL CAUSE LIST DATED 22-09-2020

| <u>S.No.</u> | <u>Case Type</u> | <u>Old Case No.</u> | <u>Case No.</u> | <u>Title</u> | <u>FIR/PS</u> |
|---|------------------|----------------------|-------------------------|--------------|---|
| <u>Misc. cases/purpose</u> | | | | | |
| 1 | Misc DJ | 260/20 | ABDESH KUMAR | Vs. | UNKNOWN |
| 2 | M Ex | 116/20 | SITARA BEGAM AND ORS | Vs. | DTC AND ANR |
| 3 | MACT | 468/2019 | BALBIR SINGH | Vs | AVINASH KUMAR |
| <u>Issues</u> | | | | | |
| 4 | MACT | 8/20 | VANIYA | Vs. | LOKESH |
| 5 | MACT | 9/20 | AHMED | Vs. | LOKESH |
| 6 | MACT | 10/20 | SHAREEN | Vs. | LOKESH |
| 7 | MACT | 11/20 | MOHD. MUNAZIR | Vs. | LOKESH |
| <u>Plaintiff/Petitioner Evidence</u> | | | | | |
| 8 | MACT | 693/19 | MEHJBEEN | Vs. | BALWAN SINGH |
| 9 | MACT | 782/19 | MANOHAR LAL | Vs. | UDHAL SINGH |
| <u>Misc. Arguments</u> | | | | | |
| 10 | MACT | 825/17 | DHARAMVEER | Vs. | MOHMMAD ASIF AND ANR |
| 11 | MACT | 844/17 | SAROJ AND ORS | Vs. | SURESH PAL AND ORS |
| 12 | MACT | 811/18 | FIRDOS | Vs. | DINESH KUMAR |
| <u>Final argument</u> | | | | | |
| 13 | MACT | 456/19 | TARAWATI DEVI | Vs. | CHANDAN |
| 14 | CS DJ | 272/2015 14128/16 | MR. RICKIE KHOSLA | Vs. | MS LOH VANIZYA UDYOG PVT. LTD. (DDA) |
| 15 | MACT | 120/2019 | MOHD. NIZAM | Vs | VASHIMA CHOPRA |

PHYSICAL HEARING

District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CRIMINAL CAUSE LIST DATED 22-09-2020

| <u>S.No.</u> | <u>Case Type</u> | <u>Old Case No.</u> | <u>Case No.</u> | <u>Title</u> | <u>FIR/PS</u> |
|----------------------------|------------------|---------------------|-----------------|--------------|---------------|
| <u>Misc. cases/purpose</u> | | | | | |
| 1 | M CrI | 61/2019 | SHAHRUKH | Vs | UNTRACE |
| 2 | M CrI | 77/2019 | RAM PREET SINGH | Vs | UNTRACE |
| 3 | M CrI | 110/2020 | BHUVNESHWAR | Vs | UNKNOWN |